GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4101 ANSWERED ON:19.02.2014 PENALTY ON PRIVATE HOSPITALS Adhalrao Patil Shri Shivaji;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government could not succeed in its efforts to make private hospitals in Delhi abide by their lease agreements;
- (b) if so, the reasons therefor;
- (c) the action taken by the Government in this regard;
- (d) whether the Government proposes to find them heavily and set up a fund with the penalty collected from the private hospitals to provide insurance cover to the poor; and
- (e) if so, the details thereof and the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a)to(c): No Madam. The Government has rationalized the quantum of free treatment to be provided by the identified private hospitals to the extent of 10% IPD and 25% of total OPD completely free of any charges as per the directions of the Hon'ble High Court of Delhi.

(d)&(e): No such proposal is under consideration of this Ministry.